

ITEM NO.19

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 846/2024

ASADUDDIN OWAISI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.294544/2024-GRANT OF INTERIM RELIEF and IA No.294545/2024-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 02-01-2025 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Mohammad Nizamuddin Pasha, Adv.
Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Sidharth Kaushik, Adv.
Ms. Awstika Das, Adv.
Mr. Ibad Mushtaq, Adv.
Ms. Akanksha Rai, Adv.
Ms. Gurneet Kaur, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

To be listed along with Writ Petition (Civil) No. 782/2022,
titled "*Jamiat Ulama-I-Hind and Anr. vs. Union of India and Anr.*".

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR